

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th May, 2017

No.HC.VII-13/2017 / 2465 /A. Shri Akhtar Fun Ali Bora, Member, MACT, Barpeta, is transferred and posted as District and Sessions Judge, Kamrup, Amingaon, vice Shri Pranjal Das transferred.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-13/2017 / 2466 /A. Shri Mahmud Ahmed, District and Sessions Judge, Kamrup (M), Guwahati, is transferred and posted as Special Judge, CBI & NIA, Assam, Guwahati, vice Shri Robin Phukan transferred.

Shri Ahmed will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-13/2017 / 2467 /A. Shri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon, is transferred and posted as Judge, Designated Court, Assam, Guwahati, vice Shri Siddhartha Pratim Moitra transferred.

Shri Das will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon and proceed to join his new assignment immediately.

No.HC.VII-13/2017 / 2468 /A. Shri Siddhartha Pratim Moitra, Judge, Designated Court, Assam, Guwahati, is transferred and posted as District and Sessions Judge, Kamrup (M), Guwahati, vice Shri Mahmud Ahmed transferred.

Shri Moitra will hand over charge of his Court and Office to the Special Judge, Assam, Guwahati and join his new assignment immediately.

No.HC.VII-13/2017 / 2469 /A. Shri Biswajit Chakraborty, Additional District and Sessions Judge, Jorhat, is transferred and posted as Member, MACT, Barpeta, vice Shri Akhtar Fun Ali Bora transferred.

Shri Chakraborty will hand over charge of his Court and Office to the District and Sessions Judge, Jorhat and proceed to join his new assignment immediately.

No.HC.VII-13/2017 / 2470 /A. Shri Khagen Dohotia, Additional District and Sessions Judge, Fast Track Court, Dibrugarh, is transferred and posted as District and Sessions Judge, Dhemaji, vice Shri Aditya Hazarika transferred.

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24/5/2017

[2]

Shri Dohotia will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-13/2017/ 2471 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against his name to exercise such powers within the local limits of his respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Divisions	Head-quarters/ Station
1.	Shri Khagen Dohotia	Dhemaji	Dhemaji

By order,
Sd/- M.K. Kalita,
REGISTRAR (ADMN.)

Memo No. HC.VII-13/2017/ 2472 - 2499 /A.

Dated 24.05.2017

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati with a request to invest Shri Khagen Dohotia with the power of District Judge
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Akhtar Fun Ali Bora, Member, MACT, Barpeta
16. Shri Mahmud Ahmed, District and Sessions Judge, Kamrup (M), Guwahati
17. Shri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon
18. Shri Siddhartha Pratim Moitra, Judge, Designated Court, Assam, Guwahati
19. Shri Biswajit Chakraborty, Additional District and Sessions Judge, Jorhat


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24/5/17

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20. Shri Khagen Dohotia, Additional District and Sessions Judge, Fast Track Court, Dibrugarh
21. The Joint Registrar (_____), Gauhati High Court, Guwahati
22. The Chief Judicial Magistrate, _____
23. The Deputy Registrar (_____), Gauhati High Court, Guwahati
24. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
25. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
26. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
27. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
28. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


24/5/2017
REGISTRAR (ADMN.)


24/5/2017